

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR M.A. SAYEED

Petition(s) for Special Leave to Appeal (Civil) No(s).35785/2012

SMT.PUSPITA SAHOO Petitioner(s)

VERSUS

SR. BRANCH MANAGER,ORIENTAL INS.CO.LTD. Respondent(s)

(With office report)

Date: 09/04/2013 This Petition was called on for hearing today.

For Petitioner(s)

Ms Divya Shukla, Adv.
Mr. Vineet Bhagat,Adv.

For Respondent(s)

Mr. M.K. Dua,Adv.
Mr. Satyendra Kumar ,Adv

UPON hearing counsel the Court made the following
O R D E R

Three weeks' time is granted to the respondents as final chance for
filing counter affidavit.

List again on 8.5.2013.

| | (M.A.SAYEED) |
| | REGISTRAR |

hj